

of Urban Development for the VIII Plan period for the State Sector schemes. The participating States are required to provide an equivalent amount of Rs. 200 crores. Of this, the share of National Capital Territory of Delhi is Rs. 50 crores. However, the National Capital Territory of Delhi has made a budgetary provision of only Rs. 11 crores in the VIII Plan.

(e) No money was released by N.C.R. Planning Board to the Government of Rajasthan for development of Alwar during 1992-93. As per the reports received from the State Government, the actual expenditure for N.C.R. related projects during 1992-93 was Rs. 62.20 lakhs.

Bharatpur does not fall within the National Capital Region.

Foreign Ships in Indian Territorial Waters

*409. SHRI DILEEPBHAI SANGHANI: Will the PRIME MINISTER be pleased to state:

(a) whether foreign ships have been found engaged in fishing activities in the Indian territorial waters;

(b) if so, the number of foreign ships impounded on charges of fishing during 1992-93;

(c) the names of the countries to which these ships belonged and the names of places where these have been found fishing; and

(d) the steps taken to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d) No foreign vessels have been found fishing in Indian Territorial Waters, which extends upto 12 nautical miles from the base line (coast). However, certain foreign vessels have been found engaged in fishing activities in the Indian Exclusive Economic Zone (EEZ), which extends upto 200 nautical miles from the base line.

Thirty (30) vessels were impounded for fishing in our EEZ, during 1992-93.

The following are the details of the seizures made by the Coast Guard during the year 1992-93 in Indian EEZ:

Sl. No.	Country	No. of trawlers seized	Place of Apprehensions
1.	Thailand	08	Off Tellang Chang and Narcodum Island (near Andaman/Nicobar Island)
2.	Taiwan	02	Off Indira point (near Andaman/Nicobar Island)
3.	Pakistan	02	Off Jakhau (Gujarat Coast)
4.	Sri Lanka	14	Tuticorin, Lakswadweep Island and Cape Comorin.
5.	South Korea	01	Off Jakhau (Gujarat Coast)
6.	Malaysia	01	Off Tellang Chang (near Andaman/Nicobar Island)
7.	Myanmar	01	Off Nanondum Island (near Andaman/Nicobar Island)
8.	Indonesia	01	Off Indira point (near Andaman/Nicobar Island)
Total		30	

Coast Guard ships and aircraft maintain a constant vigil in the Indian Exclusive Economic Zone, especially in the areas, prone to poaching by foreign fishing vessels in order to prevent poaching activities.

[English]

Water Scarcity

*410. SHRIMATI VASUNDHARA RAJE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have identified the small and medium towns facing severe scarcity of water in different States;

(b) if so, the details of such towns, State-wise;

(c) whether the State Governments have submitted schemes and have demanded funds to ensure potable drinking water supply to these towns; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL):

(a) No, Sir.

(b) Does not arise.

(c) Some of the State Governments have furnished schemes for consideration under the proposed Centrally sponsored Accelerated Urban Water Supply Programme in towns having population less than 20,000 (as per 1991 census) during the Eighth Five Year Plan.

(d) The schemes received would be examined for technical and financial approval, and would be sanctioned subject to availability of funds, after Government's approval to the proposed scheme.

'Pentimedia' for 'Kala Azar'

*411. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Institute of Chemical Technology at Hyderabad has developed

a process for manufacture of the drug 'Pentimedia' which is specifically meant for the treatment of 'Kala Azar';

(b) if so, the details thereof; and

(c) the steps taken to manufacture this drug?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM):

(a) Yes, Sir.

(b) The Indian Institute of Chemical Technology (IICT) undertook the development of the process on pentamidine as an inhouse project and has standardised a four-step process at bench scale in early 1993. The process uses indigenously available raw materials except for isethionic acid which has to be imported.

(c) The IICT is making efforts to encourage its commercialisation.

Joint Ventures with Multi-nationals

*412. SHRI NURUL ISLAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to allow the State Governments to tie up with multi-national companies in industrial sector;

(b) if so, the details thereof; and

(c) the names of multi-national companies which have expressed their willingness to set up different types of industries during the current financial year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI):

(a) to (c) The foreign investment policy is equally applicable to tie-ups by both